Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.143 of 2012

Dated: 30th Ocober, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:
The Bihar Electricity Board …. Appellant (s)

Versus

Bihar Electricity Regulatory Commission …. Respondent(s)

Counsel for the Appellant (s) : Mr. Mohit Kr. Shah

Counsel for the Respondent (s) : None

ORDER

Mr. Mohit Kr. Shah, learned advocate appears for the appellant. Noone appears for the Commission, though the service has been affected twice.

We have heard arguments of the appellant. Learned advocate for the appellant is directed to file written note of arguments on or before 20th November, 2012.

Judgement is reserved.

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

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